

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 354 OF 2018 &
IA NO. 140, 923 & 1590 OF 2019

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

BLA Power Pvt. Ltd.

... Appellant(s)

Versus

Madhya Pradesh Power Management Co. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Counsel for the Respondent(s) : Mr. Paramhans Sahani h/f
Mr. Ashish Anand Bernard for R-1

Ms. Ritika Singhal for R-6

ORDER
IA No. 1590 of 2019

(Application for condonation of delay in filing rejoinder)

For the reasons mentioned in the application, delay of 02 days in filing the rejoinder is condoned.

Application is disposed of.

APPEAL NO. 354 OF 2018 &
IA NO. 140 & 923 OF 2019

Pleadings are complete.

List the matter for hearing on **10.12.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson